COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>IA NOS. 1356, 1357 OF 2018 IN</u> <u>DFR NO. 3575 OF 2018</u>

Dated: 31st October, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Solarsys Non-conventional Energy Private LimitedAppellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Petitioner(s) : Mr. Abhishek Bansal

Mr. Deepak Khurana

Counsel for the Respondent(s) : Mr. Balaji Srinivasan

Ms. Pallavi Sengupta for R-2

ORDER

IA NO. 1356 of 2018 – (Appl. for leave to file)
IA NO. 1357 of 2018 – (Appl. for Condonation of Delay)

Learned counsel appearing for the Appellant prays for one week's time to file affidavit of service.

Submission made by learned counsel appearing for the Appellant, as stated above, is placed on record.

Another one week's time is granted at the request of the learned counsel appearing for the Appellant to file affidavit of service

List the matter on 12.11.2018, as requested.

(S.D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member

Bn/Pr